

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No144  
Co.Appeal 161 of 2020

**Order under Section 252(3)**

**IN THE MATTER OF:**

Darshankumar Odhavjibhai Italiya  
(Jay Khodiyar Silk Mills Pvt Ltd)  
V/s  
ROC Gujarat

.....Applicant

.....Respondent

**Order delivered on ..12/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Learned PCS Mr. Jigar Vyas

**ORDER**


Learned Counsel for the Applicant appeared.

ROC report is awaited.

Matter stands adjourned to 01.09.2021.

Meanwhile, parties are directed to upload their respective pleadings/ submissions on E-Portal within **seven (7) days**, if already not uploaded.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)